

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SUNIL HEALTHCARE LIMITED

Registered Office: 17/18, Old Industrial Area, Alwar-301001, Rajasthan

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of Shri Anil Kumar Khaitan and Magnum Computers (P) Ltd (hereinafter collectively referred to as the "Acquirers") in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on March 04, 2008 and Letter of Offer dated April 12, 2008.

1. Name of the Target Company : **SUNIL HEALTHCARE LIMITED**
2. Name of Acquirers : **ANIL KUMAR KHAITAN AND MAGNUM COMPUTERS (P) LIMITED
ALONGWITH PACs**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **MCS LIMITED**
5. Offer Details:
 - a) Date of Opening of the Offer : **WEDNESDAY, APRIL 23, 2008**
 - b) Date of Closure of the Offer : **MONDAY, MAY 12, 2008**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 30.50		Rs. 30.50	
2.	Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		1790025	59.34*	1790025	59.34*
3.	Shares acquired by Acquirers through Preferential Allotment	No. of Shares	%	No. of Shares	%
		1403768	30.11%	1403768	30.11%
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		932250	20.00%	25869	0.55%
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 2,84,33,625.00		Rs 7,89,004.50	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		4126043	88.52%	3219662	69.07%
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1467457 (31.48%)&	535207 (11.48%)&	1467457 (31.48%)&	1441588 (30.93%)&

* This percentage has been calculated on the basis of pre preferential capital

& This percentage has been calculated on the basis of post preferential capital.

7. Status of the Escrow Account, whether released or not : Not fully Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers, Shri Anil Kumar Khaitan resident of A-3, Maharani Bagh, New Delhi-110065 and Directors of Magnum Computers (P) Limited having its Registered Office at 73-74, First Floor, Sheela House, Nehru Place, New Delhi-110019 and PACs accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of the Acquirers & PACs



CHARTERED CAPITAL AND INVESTMENT LIMITED

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Date : 04.06.2008
Place : New Delhi

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